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Declaration of Assets and Liabilities

Year..2025-26.

I,Sujit Kumar....., son of Late Aklu Ram....., aged 53 years, belonging to Stenographer & Private Secretary and presently working as Principal Private Secretary of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) (Bibha Sinha)	Dependant-1 Name (Shubham kumar)	Dependant-2 Name (Shivam kumar)	Dependant-3 Name
(i)	Cash	30,000/-	20,000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI, A/C 9,00000/- FD-9,00000/-	SBI & BOB A/C Rs.30,000/- Fd-12,00000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 1) Rs.10,000/- one time 2) Rs.55,086/p.a SBI Mutual Fund- Rs.5,000/-p.m. Nippon india MF- Rs.5,000/-p.m. SBI Quant Fund- Rs.1,00,000/-one Time	LIC 1) Rs.3,564/-p.a. 2) Rs.63,115/p.a.	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Hero Honda Motorcycle BR01AY-2350 Ignis car BR01EA-7688	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	20g gold (As per market rate)	100g gold 250g Silver (As per market rate)	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) (Bibha Sinha)	Dependant-1 Name (Shubham kumar)	Dependant-2 Name (Shivam kumar)	Dependant-3 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	15 Dhur Pachuchak, Danapur	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:- [Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:	NIL	NIL
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply	NIL	NIL

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	of electricity		
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A-Y 2025-26 Income Tax Rs.2,47,142/- PAN No-BXAPK9703J	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-

etc.) (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : Sunit Kumar

Name of Employee: SUJIT KUMAR

Designation: Principal Private Secretary

Department: -Bihar Vidhan Sabha Sachiwalaya, patna,

Place : Patna

Date: 12.02.2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.